

are still outstanding. According to the Corporation, out of the properties mentioned in the Question, full payment has been received in 5 cases, part payment has been received in 12 cases, no payment received in 3 cases and no tax demand has been raised so far against the rest.

Safety Regulations in Factories

7736. PROF. RUPCHAND PAL: Will the Minister of LABOUR be pleased to state:

(a) whether any survey has been made during the last two years as to the compliance of provisions of Factory Act particularly the safety regulations in the factories in the country;

(b) whether any report has been received by Government regarding viola-

	1977	1978
No. of inspections carried out	108917	109753
No. of offences detected	48426	50065
No. of prosecution cases instituted	11262	9199
No. of convictions obtained	6261	7360

Women Self Employment Scheme

7737. SHRIMATI GEETA MUKHERJEE: Will the Minister of PLANNING be pleased to refer Chapter 27 Para 27.24 of the Sixth Five Year Plan document (dealing with women and Development) wherein it has been stated that "At district levels, special cells for increasing women's participation through wage and self employment would be set up as part of the proposed machinery for district manpower planning and employment generation", and state:

(a) in how many districts such cells have been formed;

(b) how often did such cells meet; and

(c) what are the results?

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN): (a) to (c). Planning Commission advised all the State Governments/Union Territory Administrations to give representation to women in the District Manpower Planning & Employment Generation Council.

tions of Factory Act during the last two years; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI BHAGWAT JHA AZAD): (a) to (c). The enforcement of the provisions of Factories Act 1948 is a continuous process and is performed by the Chief Inspectors of Factories under the State Governments and Union Territory Administrations. Wherever violations of provisions are detected, remedial measures as per the provisions of the Act are taken by them.

The following latest figures available for the years 1977 and 1978 indicate the number of inspections carried out; number of offences detected etc. under the Factories Act.

It is expected that with the inclusion of women members in the Council, the women's participation through wage and self-employment would be promoted. Further, the National Level Guidance Committee on Self-Employment has also advised the State Governments to pay priority attention to women needing either part-time or whole-time employment opportunities. It has also been decided to appoint a women credit officer in the District Rural Development Agency which should also promote self-employment of women.

Though most of the States/Union Territories have set up the Councils, there are still some where the matter is under examination.

Allocation for Tribal sub-plan during 1981-82

7738. SHRI N. E. HORO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the amount allotted to different States during 1981-82 for tribal sub-Plan

by the Seventh Finance Commission for raising the level of tribal administration; and

(b) the amount utilised, item-wise in different States for providing residential quarters for Government employees working in tribal areas and payment of compensatory allowance to them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR):

(a) The grants recommended by the Seventh Finance Commission for the up-gradation of standard of tribal administration are for the period of five years 1979-84. The amounts allocated to different States from these grants during 1981-82 are indicated in the statement laid on the Table of the House.

(b) The financial year 1981-82 having just ended, the figures for the utilisation of amounts are not yet available.

Statement

Amount allocated in 1981 (in lakhs)

	Compen- satory Allowance	Housing
Andhra Pradesh.	41.00	16.00
Assam	36.50	14.55
Bihar	177.00	40.00
Himachal Pradesh	**2.10	8.00
Kerala	4.00	9.00
Manipur	47.00
Madhya Pradesh .	255.00	112.00
Orissa	122.00	*85.55
Rajasthan	49.50
Tamil Nadu	3.28	13.75
Uttar Pradesh . .	0.25	7.15
West Bengal	14.50	38.00

*Only 51.30 lakhs released as there was over-payment in the last year.

** In addition, an amount of Rs. 5.00 lakhs which was released during 1980-81 but could not be utilised by the State Government in that year, was allowed to be utilised during 1981-82.

Restructuring of Western Ghats Development Programmes

7739. DR. SUBRAMANIAM SWAMY: Will the Minister of PLANNING be pleased to state:

(a) the details of the findings of the Programmes' Evaluation Organisation of the Planning Commission;

(b) whether it is a fact that the Western Ghats Development Programme is being restructured; and

(c) if so, the details thereof?

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN): (a) The Programme Evaluation Organisation, Planning Commission has conducted an evaluation of the selected sectors under the Western Ghats Development Programme and the report is under finalisation.

(b) and (c). The strategy for development of Western Ghats in the Sixth Plan emphasises a balance between development and eco-conservation and restoration. It has been suggested that the economic projects located in these areas should build into their cost structure, cost of eco-restoration. The preservation of valuable flora and fauna through a chain of bio-sphere reserves, national parks and gene-sanctuaries is also contemplated. The plan schemes would also aim at better land-use and control of soil erosion through watershed management, afforestation, silvi-pasture development and replacement of annual crops with perennial shrubs and plantation crops in steep slopes.

Amount spent on Women Cell in 1981-82 in various Ministries

7740. SHRIMATI SUSHEELA GOPALAN: Will the Minister of PLANNING be pleased to state:

(a) the amount set apart for the women's cell in each Ministry for the year 1981-82, Ministry-wise;

(b) the amount so far spent in each Ministry during the course of the year;